

- * Strict prosecution of dumpers.
- * Checking of Fitness Certificate.
- * No Entry restrictions.
- * Effective Night Checking.

Darjeeling Gorkha hill council

†4393. SHRI SAMAN PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Darjeeling Gorkha Hill Council constituted in the year 1988 under Tripartite agreement still exists;
- (b) if so, the present status of Darjeeling Gorkha Hill Council;
- (c) whether Gorkha Jan Mukti Morcha has proposed a new alternative for Darjeeling Hill Council; and
- (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) Since 26.03.2005, Darjeeling Gorkha Hill Council (DGHC) is functioning without any elected representative as elections to the Council have not been held by the State Government after expiry of the term of the Council elected on the basis of elections last held in March, 1999. In March, 2005, the Government of West Bengal amended the Darjeeling Gorkha Hill Council Act, 1988 by providing for appointment of an Administrator or a Board of Administrators for a period not exceeding six months at a time and Shri Subash Ghisingh was appointed as Administrator of DGHC on 26.03.2005 to exercise caretaker powers of the General Council. His term as Administrator was extended several times and he continued to hold the position till he resigned from the post on 10.03.2008. Presently, a retired IAS officer is holding the charge of the post of Administrator of DGHC.

(c) and (d) Gorkha Janmukti Morcha (GJM) has submitted a proposal for repealing the DGHC Act, 1988 and replacing the DGHC by setting up an interim authority. As per the proposal, the term of the interim authority may be upto 31st December, 2011. the proposal is being discussed in the tripartite talks with the Government of West Bengal and Gorkha Janmukti Morcha.

Plan to use prisoners s Human Resource

†4394. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

† Original notice of the question was received in Hindi.